

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**WORKSHOP ON – KEY ISSUES RELATING TO
NARCOTIC DRUGS & PSYCHOTROPIC SUBSTANCES ACT, 1985
(Through online and other modes of telecommunications including Video conferencing)**

DATE: 18th December, 2021

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.40 am	Introduction of the Workshop & prefatory remarks By: Director, MPSJA
II	10.45 am to 12.15 pm	Issues relating to – Remand, bail, cognizance and disposal of properties (Pre-trial & Post trial) under the NDPS Act, 1985 By: Shri Arun Kumar Verma, Principal District & Sessions Judge, Alirajpur
TEA BREAK (12.15 pm to 12.30 pm)		
III	12.30 pm to 2.00 pm	Discussion on – Key issues relating to search & seizure, abetment and presumptions under the NDPS Act, 1985 By: Shri Jayant Sharma, Faculty (Jr.), MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR